

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO- 3188 #
ANSWERED ON- 19/03/2026

SPORTS INFRASTRUCTURE IN BIHAR

3188 #. DR. BHIM SINGH

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the number of sports complexes, stadiums, multipurpose halls and rural sports infrastructure projects approved, completed and pending in Bihar under Khelo India Scheme during the last five years, along with the details of funds approved and expenditure incurred, district-wise; and
- (b) the number of youths in the State identified as national/international players, trained and selected for sports scholarships and the reasons for State's comparatively weaker performance vis-à-vis other States and the time-bound action plan prepared to improve the same?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(DR. MANSUKH MANDAVIYA)

(a) and (b) 'Sports' being a State subject, the responsibility of development of sports, including construction of sports complexes, stadiums, multipurpose halls and rural sports infrastructure and identifying youth as national/international players and providing them training and scholarships, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for development of sports in the country, including in the State of Bihar:

- i. Khelo India – National Programme for Development of Sports;
- ii. Assistance to National Sports Federations (NSFs);
- iii. Cash Incentives to Medal Winners in International Sports Events and their coaches;
- iv. National Sports Awards;
- v. Pension to Meritorious Sportspersons;
- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;
- vii. National Sports Development Fund;
- viii. Running Sports Training centres through Sports Authority of India (SAI); and
- ix. National Centre for Sports Science and Research (NCSSR).

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The details of various sports facilities under the Khelo India Scheme, such as Sports Infrastructure, Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India Accredited Academies (KIAA) along with Khelo India Athletes (KIA), across the country, including in the State of Bihar, are available in the public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in>.

The details of various sports facilities run by Sports Authority of India (SAI), such as National Centres of Excellence (NCoE), Sports Training Centres (STC), Extension Centres of STCs, along with athletes trained in these facilities, across the country, including in the State of Bihar, are available in the public domain on the dashboard at <https://sportsauthorityofindia.nic.in>.
